



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Saturday,14th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 7

[NATIONAL LOK ADALAT

**NATIONAL INSURANCE CO. LTD, UNITED INDIA
INSURANCE CO. LTD., TATA AIG GENERAL
INSURANCE CO. LTD**

CONCILIATORS:

**MR.RAMANI MOHAN CHOUDHURY
MR.GHANASHYAM AGARWAL]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MFA/6/2024	UNITED INDIA INSURANCE CO LTD Versus NIREN BORO AND ANR	MR A N DAS	
	WITH I.A.(Civil)/308/2024 in MFA/6/2024	UNITED INDIA INSURANCE CO LTD Versus NIREN BORO AND ANR	MR A N DAS	
2	MACApp./470/2024	UNITED INDIA INSURANCE CO LTD Versus RANU RABHA AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	B DUTTA (R-1,2)
	WITH I.A.(Civil)/2778/2024 in MACApp./470/2024	UNITED INDIA INSURANCE CO LTD Versus RANU RABHA AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	

LEAVE NOTE OF ADVOCATES FOR 14/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. N SHARMA	09-09-2024	To	22-09-2024
5)	MR. R K BHATRA	15-09-2024	To	20-09-2024
6)	MR. P P BARUAH	13-09-2024	To	20-09-2024
7)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
8)	MS. B M CHETRI	11-09-2024	To	06-11-2024
9)	MR. P MAHANTA	13-09-2024	To	14-09-2024

10)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
11)	MS. S G BARUAH	11-09-2024	To	25-09-2024
12)	MR. S B PRASAD	12-09-2024	To	16-09-2024
13)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
14)	J SHARMA	17-09-2024	To	04-10-2024
15)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
16)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
17)	MR D K DAS	16-09-2024	To	27-09-2024
18)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
19)	MR. D KAKOTI	11-09-2024	To	17-09-2024



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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 8

[NATIONAL LOK ADALAT

**[ICICI LOMBARD GENERAL INSURANCE CO. LTD,
THE ORIENTAL INSURANCE CO.LTD, NEW INDIA
ASSURANCE CO. LTD.,HDFC ERGO GENERAL
INSURANCE CO.LTD.,RELIANCE GENERAL INSURANCE
CO. LTD.**

CONCILIATORS:

**MR.SANTANU KUMAR DAS
MS.RITAMANI GOSWAMI]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MFA/115/2017	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI JAYDEEP DAS and ANR	MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS MR.P P DOLEY	MR.K BHATTACHARJEE(R-1) MR.D BANERJEER-1 MR.S KHAN(R-1) MR.J C BARUAH(R-1)

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